

Statement of Immovable Property Return for the year 2010 (as on 01.01.2011)

1. Name of Officer (in full) and service SATISH CHANDRA 2. Cadre ILS
to which the officer belongs

3. Present post held : JA. Secy + Legal Adviser 4. Present Pay 59000/-

Name of District, Division & Village or City in which property is situated (full location & postal address)	Name & Details of Property, Housing lands and other buildings	Cost of construction/ Acquisition (and year when purchased) including of land in case of house	Present value *	If not in own name, state in whose name held & his/her relationship to the Govt. servant	How acquired, whether purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired	Annual income from the property	Remarks
1	2	3	4	5	6	7	8
5-D, MIG. FLATS, Phase II, T. H. M. S. Delhi-32	Same as in column I.	3,84,650 Purchased from DDA 1995	Not known	Joint name of wife.	Purchased from DDA. Self occupied.	NIL	Sanction No. C-29016-17/186/92 dt. 21.11.95
Plot No. 249A, Sector - 8, Dwarka.	Same as in column I.	15,33,000 (14,50,000 + 87000/- stamp duty)	Nil.	Self	Purchased	NIL	Sanction No. C-29016-17/186/92 dt. 2.6.08

Signature: Satish Chandra
Name: SATISH CHANDRA
Designation: J. Secy. & L. A.
Date: 15.6.11

Note : Please read the notes overleaf before filling up the Form.